

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER THE EXPORT
(QUALITY-CONTROL AND INSPECTION)
ACT, 1963

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI
M. SHAFI QURESHI): Sir, I beg to lay
on the Table:—

- (a) A copy of the Ministry of
Commerce Notification S.O.
No. 3391, dated the 4th Nov-
ember, 1966, publishing the
Export of Coir Yarn (Inspection)
Amendment Rules, 1966,
under sub-section (3) of section
17 of the Export (Quality
Control and Inspection) Act,
1963. [Placed in Library.
See No. LT-7419/66]

- (b) A copy of the Ministry of
Commerce Notification S.O.
No. 3460, dated the 11th Nov-
ber, 1966, publishing an am-
endment to the Second Sched-
ule to the Indian Tariff Act,
1934, under sub-section (2) of
section 4-A of the said Act.
[Placed in Library. See No.
LT-7383/66]

NOTIFICATION UNDER THE MINES AND
MINERALS (REGULATION AND
DEVELOPMENT) ACT, 1957

THE DEPUTY MINISTER IN THE
MINISTRY OF MINES AND
METALS (SHRI SYED AHMAD
MEHDI): Sir, I beg to lay on the
Table, under sub-section (1) of section
28 of the Mines and Minerals (Regula-
tion and Development) Act, 1957, a
copy of the Ministry of Mines and
Metals Notification S.O. No. 3340, dated
the 24th October, 1966. [Placed in
Library. See No. LT-7420/66]

PAPERS UNDER THE TARIFF COMMISSION
ACT, 1951

SHRI M. SHAFI QURESHI: Sir, I
beg to lay on the Table a copy each of
the following papers, under sub-section

(2) of section 16 of the Tariff Commis-
sion Act, 1951:—

- I. (i) Report (1966) of the Tariff
Commission on the continu-
ance of protection to the Ser-
iculture Industry.

- (ii) Government Resolution No.
II(1) Tar/66, dated the 19th
November, 1966.

[Placed in Library. See No. LT-
7370/66 for (i) and (ii)].

- II. (i) Report (1966) of the Tariff
Commission on the review of
protection to the Antimony In-
dustry.

- (ii) Government Resolution No.
2(1)/Tar/66, dated the 19th
November, 1966.

- (iii) Statement under the proviso
to sub-section (2) of section 16
of the Tariff Commission Act,
1951, explaining the reasons
why the documents referred to
at (i) and (ii) above could
not be laid within the period
mentioned in that sub-section.

[Placed in Library. See No. LT-
7372/66 for (i) to (iii)]

- III. (i) Report (1966) of the Tariff
Commission on the continuance
of protection to the A.C.S.R.
(Aluminium Conductor Steel
Re-inforced) and A.A.C. (All
Aluminium Conductor) Indus-
try.

- (ii) Government Resolution No. 13
(1)-Tar/66, dated the 19th
November, 1966.

- (iii) Statement under the proviso to
sub-section (2) of section 16 of
the Tariff Commission Act,
1951, explaining the reasons
why the documents referred to
at (i) and (ii) above could
not be laid within the period
mentioned in that sub-section.

[Placed in Library. See No. LT-
7371/66 for (i) to (iii)]